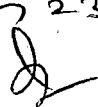
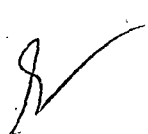
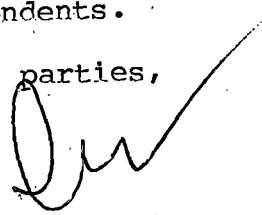


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TAMP No. 429/2001

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Versus Union

Date of Order	Orders
<u>17.7.02</u>	None present for the parties. may be listed for admission on 23.8.02  [J. K. KAUSHIK] JUDICIAL MEMBER  GOPAL SINGH ADMINISTRATIVE MEMBER
23.8.2002	Mr. P.N. Jatti, Counsel for applicant. Mr. B.N. Sandu, Counsel for respondents. Learned counsel for the respondents pointed out that there some other cases pending in the Tribunal in which similar controversy is involved. He prays that this case may be also be listed on that date. Mr. P.N. Jatti, Counsel for the applicant, does not oppose to it. Consequently the case be listed on 27.8.2002 alongwith those cases. (GOPAL SINGH) ADMN. MEMBER (G.L. GUPTA) VICE-CHAIRMAN
23.8.2002	Mr. P.N. Jatti, Counsel for the applicant. Mr. B.N. Sandu, Counsel for the respondents. As prayed for by the both the parties, the case be listed on 27.8.2002.  (GOPAL SINGH) ADMN. MEMBER  (G.L. GUPTA) Vice-chairman